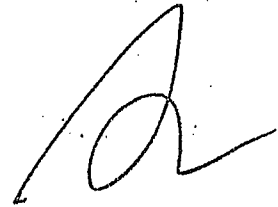


**OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE, CENTRAL
DISTRICT, TIS HAZARI COURTS, DELHI.**

ORDER

In pursuance to the letter bearing No. No. 4105/DHC/ Gaz.IIB/G-8/D.M./2022 dated 26-07-2022 of Hon'ble High Court of Delhi, New Delhi and thereon subsequent endorsement No. 56903/DM/Gaz./2022 dated 28-07-2022 of the Office of the Ld. Principal District & Sessions Judge (HQs), Delhi, it is ordered that below mentioned Ld. Judicial Officer, Delhi shall hold their Courts at Central Jail (Tihar), Rohini Jail, & Mandoli Jail New Delhi on the dates mentioned against their names to conduct the remand proceedings of the under trials, in accordance with law.

Sl. No	Name of Ld. ACMMS / MMs	Day of Duty	Jail Nos.
1	Sh. Santosh Kumar Singh, Ld. ACMM, North East District, KKD Courts, Delhi. R/o F-211, Vikaspuri, Near KR Mangalm School, Delhi-110018, Mob. 8527291409	12-08-2022 16-08-2022	Jail No. 01, 02 & 07, Tihar Jail
2	Ms. Amardeep Kaur, Ld. MM, New Delhi District, PHC, New Delhi. R/o 247-D, MIG Green Flats, Rajouri Garden, New Delhi-110028 Mob: 9555611683	12-08-2022	Jail No. 03 & 05, Tihar Jail
3	Sh. Sarthak Panwar, Ld. MM, South West District, Dwarka Courts, Delhi. R/o F-212, DLF New Town Heights, Sector-91, Gurugram, Mob. 9999996854	16-08-2022	Jail No. 03 & 05, Tihar Jail
4	Sh. Saurabh Goyal, Ld. MM (NI Act) Digital Court, South District , Saket Courts, Delhi. R/o 4254, Sector -23A, Near North Cap University Gurugram-122017 Mob 8826965197	12-08-2022	Jail No. 04 & 06, Tihar Jail
5	Sh. Vinod Kumar, Ld. MM, Central District, THC, Delhi R/o B-28, 4 th Floor, Raghu Nagar, Pankha Road, New Delhi. Mob: 9716507051	16-08-2022	Jail No. 04 & 06, Tihar Jail
6	Sh. Bhavaya Karhail, Ld. MM, New Delhi District, PHC, New Delhi. R/o E-171, DLF, Motinagar, Delhi-110015 Mob. 8284880538	12-08-2022	Jail No. 08 & 09, Tihar Jail
7	Sh. Apoorv Bhardwaj, Ld. MM, South West District, Dwarka Courts, Delhi R/o 148, Agroha Kunj, Sec-13, Rohini, Delhi-85 Mob: 9910210984	16-08-2022	Jail No. 08 & 09, Tihar Jail
8	Ms. Rajani Ranga, Ld. ACMM, Central District, THC, Delhi R/o H. No. 892, Street No. 19, Libaspur, Delhi-42 Mob: 9650696147	12-08-2022	Rohini Jail
9	Sh. Sukhjeet Singh, Ld. MM, West District, THC, Delhi Flat No. C-1/51, First Floor, Safdarjung Development Area, New Delhi-110016 Mob: 9888871201	16-08-2022	Rohini Jail
10	Sh. Ajay Singh Parihar, Ld. MM North West District, Rohini Courts, Delhi R/o Flat No. 602, Block-B, Judicial Officer's Residential Complex, Sector-26, Rohini, Delhi. Mob. 9911576409	12-08-2022	Rohini Jail



11	Sh. Devanshu Sajlan, Ld. MM, West District, THC, Delhi. R/o Flat No. CGC-152, DLF, Capital Greens, Shivaji Marg, New Delhi-15 Mob: 9717239939	16-08-2022	Rohini Jail
12	Ms. Shazadi Halima Sadiya, Ld. MM East District, KKD Court, Delhi R/o H. No. 2003, Tower-29, Lotus Boulevard Sector-100, Noida, UP 201301 Mob. 9654604575	12-08-2022	Jail No. 11, 12 & 13, Mandoli Jail
13	Ms. Tapasya Aggarwal, MM, North District, Rohini Courts, Delhi R/o Flat No. 802, Judicial Officer's Complex, Sec-26, Rohini, Delhi-42. Mob: 7428799758	16-08-2022	Jail No. 11, 12 & 13, Mandoli Jail
14	Sh. Abhinav Pandey, Ld. MM, Shahdara, KKD Courts, Delhi. R/o House No. 152, Block No. 23, Lodhi Colony, Najaf Khan Road, New Delhi-03 Mob. Mob: 8130960357	12-08-2022	Jail No. 14, 15 & 16, Mandoli Jail
15	Ms. Arushi Parwal, Ld. MM, Central, THC, Delhi. R/o C-406, Gitanjali Apartments, Karkardooma, Delhi - 110092. Mob: 9311336752	16-08-2022	Jail No. 14, 15 & 16, Mandoli Jail

Note:-

01. If any of the above Ld. Officers happens to be on leave or otherwise not available, his/her Ld. Link Magistrate (as per Link Roster of concerned district) shall hold the Court at concerned Jail on the dates mentioned above.

02. If any the above Ld. Officers happens to be Duty Magistrate in his/her district, then another Ld. Officer shall be appointed as Duty Magistrate by the concerned Ld. CMM for the district. Jail Duty MM shall remain unchanged.

(SIDDHARTHA MALIK)
Chief Metropolitan Magistrate
Central District, THC, Delhi.

Dated, Delhi the 06-08-2022

No 8418-8490/CMM/Central/SS/2022

Copy forwarded for information and necessary action to:-

01. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi (Through Ld. Principal District & Sessions Judge (HQ), Delhi)
02. The Ld. Principal District & Sessions Judge (HQ), Delhi.
03. The Ld. Principal District & Sessions Judges, all District, Delhi/ New Delhi.
04. The Ld. CMMs, all Districts, Delhi/New Delhi.
05. The Officer Incharge, Pool Car, THC, PHC, KKD, Rohini, Dwarka & Saket Courts, Delhi.
06. All the ACMMs/MMs, Central District, Delhi.
07. The Ld. Officers Concerned.
08. The Secretary (Law & Judl.) Govt. of NCT of Delhi.
09. The Secretary (Home) Govt. of NCT of Delhi.
10. The Commissioner of Police, Delhi.
11. The Director, Prosecution with the request to depute Ld. APPs as per rule.
12. The ACP/Co-ord., O/o Commissioner of Police, Delhi Police Hearquarters, Jai Singh Road, New Delhi with the request that necessary provision of transport and security for the Ld. Judicial Officers, deputed for duty be made.
13. The Secretary, Bar Association, THC, PHC, KKD, Rohini, Dwarka & Saket Courts, Delhi.
14. The Admn. Officer (Judicial), Judicial Branch, Central District, Delhi with the request to inform the Ld. Sessions Judges, Central District, Delhi.
15. The Chief Law Officer, Tihar Jail, Delhi.
16. Central Web-site Committee through LAYER
17. The video Conferencing Room No. 211, Tis Hazari Courts, Delhi
18. Reader to the undersigned.
19. Office file.

(SIDDHARTHA MALIK)
Chief Metropolitan Magistrate
Central District, THC, Delhi